

**The High Court of Kerala**

Kochi- 682 031  
Dated- 18.8.2017

**Proceedings**

High Court establishment- filling up the vacancies of Personal Assistant (Selection Grade) to Judge, High Court- orders issued.

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Read :- 1. Rule 21 of the Kerala High Court Service Rules, 2007.  
2. High Court proceedings of even number dated 29.7.2017  
3. High Court proceedings of even number dated 1.8.2017 read with High Court proceedings of even number dated 10.8.2017.

**Order No.A5-43891/2015**

The existing vacancies of Personal Assistant (Selection Grade) to Judge in the High Court are filled up on temporary basis under the Rule read (1) above as follows:

Smt.Deepa K.M., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 29.7.2017 F.N., vice Smt.Jayasree S., Personal Assistant (Selection Grade) to Judge, High Court promoted as Private Secretary to Judge on temporary basis as per the High Court proceedings read (2) above. Smt.Deepa K.M. will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt.Shanimole M.P., Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 29.7.2017 F.N.

Smt.Smitha K.S., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 29.7.2017 F.N., vice Smt.Jijy E.S., Personal Assistant (Selection Grade) to Judge, High Court promoted as Private Secretary to Judge on temporary basis as per the High Court proceedings read (2) above. Smt.Smitha K.S. will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt.Ampily N., Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 29.7.2017 F.N.

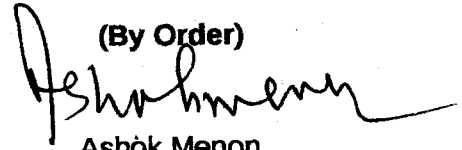
Smt.Shiny Sathyan, Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 29.7.2017 F.N., vice Smt.Bindu T.T., Personal Assistant (Selection Grade) to Judge, High Court promoted as Private Secretary to Judge on temporary basis as per

(p.t.o.)

the High Court proceedings read (2) above. Smt.Shiny Sathyan will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt.Latha C.S., Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 29.7.2017 F.N.

Smt.Shiny George Menachery, Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 1.8.2017 F.N., vice Smt.Praseethamol P.S., Personal Assistant (Selection Grade) to Judge, High Court promoted as Private Secretary to Judge on temporary basis as per the High Court proceedings read (3) above. Smt.Shiny George Menachery will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt.Ampily N., Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 1.8.2017 F.N.

(By Order)



Ashok Menon  
Registrar General

To

The persons concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (5 copies)  
The Sub Treasury Officer, Ernakulam  
The Private Secretary to the Chief Justice, High Court  
The Personal Assistant to the Chief Justice, High Court  
The Confidential Assistants to the Registrars, High Court  
The I.T. Section, High Court **(for publishing in the High Court website.)**  
The Finance Wing, High Court.  
The G (Accounts- I, II & III) Sections, High Court  
The A1, A2, A3, A4 & A6 seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.